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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/218/2016

NAME OF THE PETITIONER(S) : Muneez Rahman

NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. GROWTHAM KUMAR
Athiban Vijay A.K

Counsel for R3

Athiban Vijay

2. ROHAN RATASEIKARAN
for
RAIACHOPAL & RAGHUNATHAN
Advocates

Counsel for

R1, R2, R4

R. R.

3. A. M. SUDHAKAR

Counsel for Petitioner

Sudhakar

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1, R2 & R4 and Shri Athiban Vijay, representing counsel for R3 are present. Counsel for petitioner reported ready for submitting arguments in the main CP. Both the counsel for respondents sought some time for submitting arguments. Counsel for petitioner brought to the notice that as per the sur rejoinder filed by R3, copies of counters filed by R1, R2 & R4 were not served on R3 and submitted to direct the counsel for R1, R2 & R4 to serve a copy of the counters to R3. Hence counsel for R1, R2 & R4 is directed to serve a copy of the counters to R3 without any delay. The matter is posted for final hearing. Put up on **24.01.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)